

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 84 of 2020**

**In the matter of:**

**Danesha Raghulal & Anr. ....Appellants**

**Vs.**

**T.R. Venugopal & Ors. ....Respondents**

**With**

**Company Appeal (AT) No. 85 of 2020**

**In the matter of:**

**Danesha Raghulal & Anr. ....Appellants**

**Vs.**

**T.R. Venugopal & Ors. ....Respondents**

**With**

**Company Appeal (AT) No. 86 of 2020**

**In the matter of:**

**Danesha Raghulal & Anr. ....Appellants**

**Vs.**

**T.R. Venugopal & Ors. ....Respondents**

**Present**

**For Appellants: Mr. Om Prakash, Sr. Advocate along with Y. Arunagiri,  
Mr. Raghunath Sethpathy & Mr. Rajagopal Vasudevan.**

**For Respondents: Mr. Atul Shankar Vinod, for R-1 to 4.**

**ORDER**  
**(Virtual Mode)**

**12.04.2021:** When the case was called out Learned Counsel for the Appellant submitted that the Learned Senior Counsel is having some personal difficulty, so they prayed for a short pass over, but due to paucity of time the matter could not be pass over.

*Cont./---*

Pleadings are completed.

List all three appeals for '**Hearing**' on **20<sup>th</sup> May, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*Sim/nn*